

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 619 /Confdl./2021
I-8-6/2001 (Pt. IV)

Bilaspur, dated the 23/07/2021

Copy of Order No. 7405/2082/XXI-B/C.G./21 dated 23.07.2021 of the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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- 16) Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19) a.) Smt. Savita Singh Thakur, II Civil Judge Class-II, Balod *for information*.
b.) Shri Rahul Sharma, Secretary, District Legal Services Authority, Durg *for information and compliance*.
- 20) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.
- 21) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 22) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning & Digitalization/Elimination, Record Room (Disposal) and D.D.O./ Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 23) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 24) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 27) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ), High Court of Chhattisgarh, Bilaspur for information.
- 28) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

D. W. W. R.
23.07.2021
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAWA RAIPUR (C.G.) 492002
ORDER

Atal Nagar, dated 23.07.2021

7405
F. No. /2082/XXI-B/C.G./21. The State Government, on recommendation of the Hon'ble High Court of Chhattisgarh vide their Memo No. 614/I-8-6/2001(Pt.IV)/Confdl./2021 dated 22nd July, 2021, hereby, partially cancels this department's order no. 6557/1828/21-B/C.G./2021 dated 02.07.2021 by omitting Sl. No. 8 with respect to appointment of Smt. Savita Singh Thakur, II Civil Judge, Class-II, Balod as Secretary, District Legal Services Authority, Durg and handovers her services to Hon'ble High Court of Chhattisgarh, and accordingly this department's order no. 6624/2184/21-B/C.G./2019 dated 03.07.2019 shall remain inforce with respect to Sl. No. 5 regarding appointment of Shri Rahul Sharma, Civil Judge Class-II as Secretary, District Legal Services Authority, Durg.

आदेश

अटल नगर, दिनांक 23.07.2021

7405
क. /2082/21-ब/छ.ग./2021, राज्य शासन, एतद्वारा, माननीय छ.ग. उच्च न्यायालय, बिलासपुर के ज्ञापन क्रमांक 614/I-8-6/2001(Pt.IV)/Confdl./2021 दिनांक 22.07.2021 के द्वारा प्रेषित अनुशंसा के अनुपालन में श्रीमती सविता सिंह ठाकुर, द्वितीय व्यवहार न्यायाधीश, वर्ग-2, बालोद की सचिव, जिला विधिक सेवा प्राधिकरण, दुर्ग के पद पर नियुक्ति के संबंध में इस विभाग द्वारा जारी आदेश क्रमांक 6557/1828/21-B/C.G./2021 दिनांक 02.07.2021 के सरल क्रमांक 8 को विलोपित करते हुए निरस्त करता है एवं उनकी सेवाएं माननीय छ.ग. उच्च न्यायालय, बिलासपुर को वापस करता है एवं फलतः इस विभाग द्वारा जारी आदेश क्रमांक 6624/2184/21-B/C.G./2019 दिनांक 03.07.2019 का सरल क्रमांक 5 जो श्री राहुल शर्मा, व्यवहार न्यायाधीश वर्ग-2 की सचिव, जिला विधिक सेवा प्राधिकरण, दुर्ग के पद पर नियुक्ति के संबंध में है, यथावत लागू रहेगा।

By order and in the name of the
Governor of Chhattisgarh,

(Ram Kumar Tiwari)
Principal Secretary

Government of Chhattisgarh
Law & Legislative Affairs Department

7406
Endt. No. /2082/XXI-B/C.G./21

Atal Nagar, dated 23.07.2021

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 614/I-8-6/2001(Pt.IV)/Confdl./2021 dated 22nd July, 2021,
2. Accountant General, Chhattisgarh, Raipur,
3. Member Secretary, C.G. State Legal Services Authority, Bilaspur,
4. District & Sessions Judge, Durg/ Balod,
5. Smt. Savita Singh Thakur, II Civil Judge, Class-II, Balod,
6. Shri Rahul Sharma, Secretary, District Legal Services Authority, Durg,

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7. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
 8. Staff Officer to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
 9. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nawa Raipur, C.G. for publication in the forthcoming E-Gazettes (Extra Ordinary),
- for information and necessary action,


23.7.21

(Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department